

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/212/2016

NAME OF THE PETITIONER(S) : Ramabhandran Sivaraman

NAME OF THE RESPONDENT(S) : M/s Star Quarry and Aggregates Private Limited & 4  
others

UNDER SECTION : 397/398, 237 and 59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SHRISHAN M PADMANABHAN  
Advocate.

FOR APPLICANT  
CHRI. RAMABADRAN  
SIVARAMAN

*[Signature]*

CA/233/17 in sd CP/212/2016

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**ORDER**

Counsel for the Applicant in CA/233/2017 present. Heard. The delay that has been caused in filing the order dated 24.3.2017 of this Tribunal with the RoC is condoned. The RoC is directed to take copy of the order dated 24.03.2017 passed in CP/212/2016 on record along with INC-28. Accordingly, the CA stands **disposed of**.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk